

(16)

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 01.03.2012

TA No. 10/2010 (CWP No. 8635/2007)

None present for the applicant.
Mr. R.P. Sharma, counsel for respondents.

Even in the second round, nobody appeared on behalf of the applicant. It appears that the applicant is not interested to prosecute the Original Application, and, thus, the same stands dismissed in default for non-prosecution on behalf of the applicant.

Anil Kumar *K.S. Rathore*
(ANIL KUMAR) (JUSTICE K.S. RATHORE)
MEMBER (A) MEMBER (J)

Kumawat